

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HIMATSINGKA RESORTS PRIVATE LIMITED.

1.	NAME OF CORPORATE DEBTOR	HIMATSINGKA RESORTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	26/06/2008
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Shillong
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U55101AS2008PTC008719
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	3RD FLOOR, BEEKAY TOWER, DISPUR GUWAHATI KAMRUP – 781006, ASSAM.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	19/09/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19/09/2019 (Communication date of order by email- 23/09/2019)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Chhedi Rajbhar, 40, Strand Road, Model House, 2 nd Floor, Room No.- 49, Kolkata – 700001 E-mail ID : crajbharco.ca@gmail.com Telephone No. 9831182472 Regn No. - IBBI/IPA-001/IP-P00129/2017-18/10271
9.	LAST DATE FOR SUBMISSION OF CLAIMS	19/10/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Guwahati Bench has ordered the commencement of liquidation of HIMATSINGKA RESORTS PRIVATE LIMITED on 19/09/2019.

The stakeholders of HIMATSINGKA RESORTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19/10/2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Chhedi Rajbhar
Liquidator of Himatsingka Resorts Pvt. Ltd.
Regn No. IBBI/IPA-001/IP-P00129/2017-18/10271

Date : 23/09/2019
Place: Kolkata